

HIGH COURT OF CHHATTISGARH AT BILASPUR

NOTIFICATION

No. 1106/Reg.(J)/2017

Bilaspur, date 01/02/2017

There is a partial modification in Roster w.e.f. 17th October, 2017, that henceforth if Hon'ble Portfolio Judge fixes a case of his Portfolio for final hearing, then such case shall be listed before the same Portfolio Judge, w.e.f. 2nd February, 2017.

By order of Hon'ble the Chief Justice,


(Ramashankar Prasad)
Registrar (Judicial)